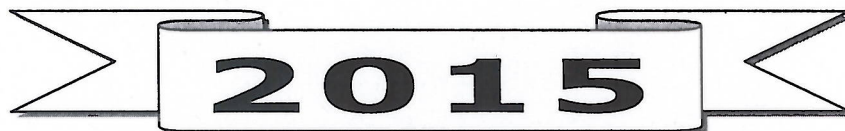


# THE GAUHATI HIGH COURT

( The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh )



(National year 1936-1937 Saka)

IN RESPECT OF THE *PRINCIPAL SEAT* AT GUWAHATI

	January					February					March				
Sun		4	11	18	25	1	8	15	22		1	8	15	22	29
Mon		5	12	19	26	2	9	16	23		2	9	16	23	30
Tue		6	13	20	27	3	10	17	24		3	10	17	24	31
Wed		7	14	21	28	4	11	18	25		4	11	18	25	
Thu	1	8	15	22	29	5	12	19	26		5	12	19	26	
Fri	2	9	16	23	30	6	13	20	27		6	13	20	27	
Sat	3	10	17	24	31	7	14	21	28		7	14	21	28	
	April					May					June				
Sun		5	12	19	26	31	3	10	17	24		7	14	21	28
Mon		6	13	20	27		4	11	18	25	1	8	15	22	29
Tue		7	14	21	28		5	12	19	26	2	9	16	23	30
Wed	1	8	15	22	29		6	13	20	27	3	10	17	24	
Thu	2	9	16	23	30		7	14	21	28	4	11	18	25	
Fri	3	10	17	24		1	8	15	22	29	5	12	19	26	
Sat	4	11	18	25		2	9	16	23	30	6	13	20	27	
	July					August					September				
Sun		5	12	19	26	30	2	9	16	23		6	13	20	27
Mon		6	13	20	27	31	3	10	17	24		7	14	21	28
Tue		7	14	21	28		4	11	18	25	1	8	15	22	29
Wed	1	8	15	22	29		5	12	19	26	2	9	16	23	30
Thu	2	9	16	23	30		6	13	20	27	3	10	17	24	
Fri	3	10	17	24	31		7	14	21	28	4	11	18	25	
Sat	4	11	18	25		1	8	15	22	29	5	12	19	26	
	October					November					December				
Sun		4	11	18	25	1	8	15	22	29		6	13	20	27
Mon		5	12	19	26	2	9	16	23	30		7	14	21	28
Tue		6	13	20	27	3	10	17	24		1	8	15	22	29
Wed		7	14	21	28	4	11	18	25		2	9	16	23	30
Thu	1	8	15	22	29	5	12	19	26		3	10	17	24	31
Fri	2	9	16	23	30	6	13	20	27		4	11	18	25	
Sat	3	10	17	24	31	7	14	21	28		5	12	19	26	

## ■ HOLIDAY

Total Court Working Days : 210 days

**N.B.** 31<sup>st</sup> January (5<sup>th</sup> Saturday), 20<sup>th</sup> June (3<sup>rd</sup> Saturday), 19<sup>th</sup> September (3<sup>rd</sup> Saturday) and 21<sup>st</sup> November (3<sup>rd</sup> Saturday) will be Court Working Days.

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

**NOTIFICATION**

NO.HC.XI-10/2014/ 580 / RC Dated, Guwahati, the 28<sup>th</sup> November, 2014.

**LIST OF HOLIDAYS DURING THE YEAR 2015 IN RESPECT OF THE  
SUB-ORDINATE CIVIL COURTS OF ASSAM**

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2015 in all the Civil Courts in Assam Sub-ordinate to Gauhati High Court.

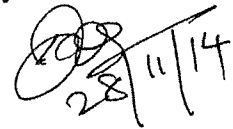
New Year's Day	-	1 <sup>st</sup> January	-	Thursday	-	1 day
Fateha-Dwaj-Daham		4 <sup>th</sup> January	-	Sunday	-	1 day
Magh Bihu/Tusu Puja	-	12 <sup>th</sup> to 15 <sup>th</sup> January	-	Monday to Thursday	-	4 days
Netaji's Birthday	-	23 <sup>rd</sup> January	-	Friday	-	1 day
Republic Day	-	26 <sup>th</sup> January	-	Monday	-	1 day
Me-dam-me-phi	-	31 <sup>st</sup> January	-	Saturday	-	1 day
Bir Chilarai Divas	-	3 <sup>rd</sup> February	-	Tuesday	-	1 day
Shree Panchami	-	14 <sup>th</sup> February	-	Saturday	-	1 day
Siva Ratri	-	17 <sup>th</sup> February	-	Tuesday	-	1 day
Dol Jatra	-	5 <sup>th</sup> March	-	Thursday	-	1 day
Holi	-	6 <sup>th</sup> March	-	Friday	-	1 day
Good Friday	-	3 <sup>rd</sup> April	-	Friday	-	1 day
Bohag Bihu	-	13 <sup>th</sup> to 16 <sup>th</sup> April	-	Monday to Thursday	-	4 days
May Day	-	1 <sup>st</sup> May	-	Friday	-	1 day
Buddha Purnima	-	4 <sup>th</sup> May	-	Monday	-	1 day
Janmotsava of Sri Sri Madhab Dev	-	3 <sup>rd</sup> June	-	Wednesday	-	1 day
Id-ul-Fitre	-	18 <sup>th</sup> July	-	Saturday	-	1 day
Independence Day	-	15 <sup>th</sup> August	-	Saturday	-	1 day
Tithi of Sri Sri Madhab Dev	-	3 <sup>rd</sup> September	-	Thursday	-	1 day
Janmastami	-	5 <sup>th</sup> September	-	Saturday	-	1 day
Tithi of Srimanta Sankar Dev	-	15 <sup>th</sup> September	-	Tuesday	-	1 day
Janmotsava of Srimanta Sankar Dev	-	23 <sup>rd</sup> September	-	Wednesday	-	1 day
Id-ul-Zuha	-	25 <sup>th</sup> September	-	Friday	-	1 day
Birth Day of Mahatma Gandhi	-	2 <sup>nd</sup> October	-	Friday	-	1 day
Kati Bihu	-	(18 <sup>th</sup> October	-	Sunday	-	1 day
<b><u>LONG VACATION</u></b> Including Durga Puja, Vijaya Dashami (20 <sup>th</sup> to 23 <sup>rd</sup> October), , Muharram (24 <sup>th</sup> October), , Laxmi Puja (27 <sup>th</sup> October), Kali Puja & Diwali (10 <sup>th</sup> to 11 <sup>th</sup> November)	-	20 <sup>th</sup> October to 11 <sup>th</sup> November	-	Tuesday to Wednesday	-	23 days
Lachit Divas	-	24 <sup>th</sup> November	-	Tuesday	-	1 day
Guru Nanak's Birth Day	-	25 <sup>th</sup> November	-	Wednesday	-	1 day
Asom Divas (Su-ka-pha Divas)	-	2 <sup>nd</sup> December	-	Wednesday	-	1 day
<b><u>WINTER VACATION</u></b> Including Christmas Holiday	-	24 <sup>th</sup> to 31 <sup>st</sup> December	-	Thursday to Thursday	-	8 days

Contd...

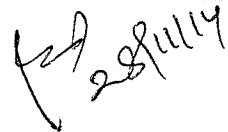
**N.B. :-**

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Assam. The Officers and the staff may also avail the restricted holiday as declared by the State Govt. of Assam.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All 2nd and 4th Saturdays and holidays falling on such Saturdays will be observed as holidays. All other Saturdays will be full working days.
- (4) The Sub-ordinate Civil Courts enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Assam on the same occasion falling on two different dates.

By Order etc.



**REGISTRAR (JUDICIAL)**





**THE GAUHATI HIGH COURT AT GUWAHATI**  
(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

**NOTIFICATION**

NO.HC.XI-10/2013/ 581 / RC Dated, Guwahati, the 28<sup>th</sup> November, 2014.

**LIST OF HOLIDAYS DURING THE YEAR 2015 IN RESPECT OF THE  
SUB-ORDINATE CRIMINAL COURTS OF ASSAM**

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2015 in all the Criminal Courts in Assam Sub-ordinate to Gauhati High Court.

New Year's Day	-	1 <sup>st</sup> January	-	Thursday	-	1 day
Fateha-Dwaj-Daham		4 <sup>th</sup> January	-	Sunday	-	1 day
Magh Bihu/Tusu Puja	-	12 <sup>th</sup> to 15 <sup>th</sup> January	-	Monday to Thursday	-	4 days
Netaji's Birthday	-	23 <sup>rd</sup> January	-	Friday	-	1 day
Republic Day	-	26 <sup>th</sup> January	-	Monday	-	1 day
Me-dam-me-phi	-	31 <sup>st</sup> January	-	Saturday	-	1 day
Bir Chilarai Divas	-	3 <sup>rd</sup> February	-	Tuesday	-	1 day
Shree Panchami	-	14 <sup>th</sup> February	-	Saturday	-	1 day
Siva Ratri	-	17 <sup>th</sup> February	-	Tuesday	-	1 day
Dol Jatra	-	5 <sup>th</sup> March	-	Thursday	-	1 day
Holi	-	6 <sup>th</sup> March	-	Friday	-	1 day
Good Friday	-	3 <sup>rd</sup> April	-	Friday	-	1 day
Bohag Bihu	-	13 <sup>h</sup> to 15 <sup>th</sup> April	-	Monday to Wednesday	-	3 days
May Day	-	1 <sup>st</sup> May	-	Friday	-	1 day
Buddha Purnima	-	4 <sup>th</sup> May	-	Monday	-	1 day
Janmotsava of Sri Sri Madhab Dev	-	3 <sup>rd</sup> June	-	Wednesday	-	1 day
Id-ul-Fitre	-	18 <sup>th</sup> July	-	Saturday	-	1 day
Independence Day	-	15 <sup>th</sup> August	-	Saturday	-	1 day
Tithi of Sri Sri Madhab Dev	-	3 <sup>rd</sup> September	-	Thursday	-	1 day
Janmastami	-	5 <sup>th</sup> September	-	Saturday	-	1 day
Tithi of Srimanta Sankar Dev	-	15 <sup>th</sup> September	-	Tuesday	-	1 day
Janmotsava of Srimanta Sankar Dev	-	23 <sup>rd</sup> September	-	Wednesday	-	1 day
Id-ul-Zuha	-	25 <sup>th</sup> September	-	Friday	-	1 day
Birth Day of Mahatma Gandhi	-	2 <sup>nd</sup> October	-	Friday	-	1 day
Kati Bihu	-	18 <sup>th</sup> October	-	Sunday	-	1 day
Durga Puja & Vijaya Dashami	-	20 <sup>th</sup> to 23 <sup>rd</sup> October	-	Tuesday to Friday	-	4 days
Muharram	-	24 <sup>th</sup> October	-	Saturday	-	1 day
Laxmi Puja	-	27 <sup>th</sup> October	-	Tuesday	-	1 day
Kali Puja & Diwali	-	10 <sup>th</sup> to 11 <sup>th</sup> November	-	Tuesday & Wednesday	-	2 days
Lachit Divas	-	24 <sup>th</sup> November	-	Tuesday	-	1 day
Guru Nanak's Birth Day	-	25 <sup>th</sup> November	-	Wednesday	-	1 day
Asom Divas (Su-ka-pha Divas)	-	2 <sup>nd</sup> December	-	Wednesday	-	1 day
Christmas Day	-	25 <sup>th</sup> December	-	Friday	-	1 day


**N.B. :-**

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Assam. The Officers and the staff may also avail the restricted holiday as declared by the State Govt. of Assam.

- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All 2<sup>nd</sup> and 4<sup>th</sup> Saturdays and holidays falling on such Saturdays will be observed as holidays. All other Saturdays will be full working days.
- (4) The Sub-ordinate Criminal Court enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Assam on the same occasion falling on two different dates.

By Order etc.

  
REGISTRAR (JUDICIAL)

  
28/11/14